

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Weekly Hearing Schedule for the month of September,2015 (21.9.2015 to 24.9.2015)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
22.9.2015 Tuesday At 10.30 A.M.  Generation Tariff	1.	220/MP/2015 With I.A. 27/2015	JPL	Petition under Section 79 (1) (k) of the Electricity Act,2003 red with Regulations 8 (7) of the CERC (Grant of connectivity, long term access and medium term open access in inter -state transmission and related matters Regulations ,2009
	2	94/MP/2015	RETL	Downgrading or Trading License of Reliance Energy trading Limited
	3.	20/RP/2015	UPCL	Review Petition Under regulations 103 of the CERC (Conduct of Business) Regulations, 2009 and under Section 94 (1) (f) of the Electricity Act, 2003 for review of Order dated 10.7.2015 in Petition No. 160/GT/2012
	4.	18/RP/2015	NLC	Petition for Review of Order dated 10.07.2015 in Petition No.197/GT/2013
	5.	264/GT/2014	NHDC	Petition for approval of Generation Tariff for Omkareshwar Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2014 to 31.3.2019.
	6.	460/GT/2014	NHDC	Petition for determination of True-up tariff for Omkareshwar Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2009 to 31.3.2014.
	7.	265/GT/2014	NHDC	Petition for approval of Generation Tariff for Indira Sagar Power Station Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2014 to 31.3.2019.
	8.	461/GT/2014	NHDC	Petition for determination of True-up Tariff for Indira Sagar Power Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2009 to 31.3.2014.
	9.	172/GT/2015	THDC	Petition for Truing up of Capital expenditure for the period 2009-14 in respect of Tehri HPP.
	10.	178/GT/2015	THDC	Petition for Generation Tariff of Tehri HPP Stage-I (4x250 MW) for the period from 1.4.2014 to 31.3.2019.
	11.	251/GT/2013	BBMB	Petition for Determination of Tariff for Generating and Transmission system of Bhakra-Beas Management Board
22.9.2015 Tuesday At 2:30 P.M.	12.	162/MP/2015	SPL	Petition for computation of compensation for change in Law events during construction period.
	13.	153/MP/2015	SPL	Application for computation of compensation for change in law events during Operating period.
23.9.2015 Wednesday At 14.30 hrs.	1.	197/MP/2015	Indian Railways	Petition for Transmission Network for conveyance of power from the generating stations to the injection points of the Railway network under Regulation 7 read with Regulation 12 of the CERC (grant of Connectivity, Long Term Open Access and

Miscellaneous Petitions				Medium Term Open Access in the Inter State transmission and related matters) Regulations, 2009.
24.9.2015 Thursday At 10.30 A.M. Generation Tariff	1.	211/RC/2015	PXIL	Petition seeking additional time to comply with the Commissions directions regarding Net worth Norms and Shareholding Pattern as prescribed under Regulations 18 (i), 19(1) and 20 of the CERC (Power market) Regulations, 2010.
	2.	14/RP/2015	PGCIL	Petition for the review of the Order dated 6.5.2015 in Petition No. 201/TT/2012 for approval of tariff for transmission assets (Group-3 associated with system for Central Part of Northern Grid Part-II in Northern Region for tariff block 2009-14
	3.	283/GT/2014	NTPC	Approval of tariff of Khalgaon Super Thermal Power Station Stage-II (1500 MW ) for the period 1.04.2014 to 31.03.2019.
	4.	290/GT/2014	NTPC	Approval of Tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019.
	5.	270/GT/2014	NTPC	Approval of Tariff of Simhadri Super Thermal Power Station Stage-I (2x500 MW) for the period from 1.4.2014 to 31.03.2019.

Sd/-  
(T. D. PANT)  
Deputy Chief (Legal)  
22.09.2015

